

**श्री विमलकुमार मन्नालालजी चौर-
ड़िया :** क्या माननीय मंत्री मन्त्रोदय
बतायेंगे कि जिस तरह से विदेशों की
न्यूज एजेंसीज ने यह समाचार प्रकाशित
किया है और लोगों के मन में गलतफहमी
पैदा की, तो क्या उसी के उपलक्ष में,
उसी का जवाब देने के लिए हमारी सरकार
द्वारा भी, कि यह जो समाचार प्रकाशित
हुआ है, यह बिलकुल निराधार है, असत्य
है, भ्रामक है, इसको लिये हर एक न्यूज
एजेंसी को बुलाया गया और उस समाचार
का खंडन कराया गया ?

श्री दिनेश सिंह : समय समय पर
जब ऐसी गलत बातें चीनी नोटों में आती
हैं, तो हमारे जो वक्ता हैं, वे यहाँ के
पत्रकारों को उसकी सही खबरें देते रहते हैं।

**श्री विमलकुमार मन्नालालजी
चौरड़िया :** मैं स्पष्ट रूप से यह पूछना
चाहता हूँ कि इस मामले में सरकार ने
स्वदेश में और विदेश में इस आरोप का
खंडन करने के लिये क्या कदम उठाये ?
ज्यों ही यह भ्रम फैलाने वाला समाचार
प्रकाशित हुआ, त्योंही क्यों नहीं हमारी
सरकार ने एक प्रेस कॉन्फ्रेंस बुलाई और
न्यूज एजेंसीज द्वारा उसका खंडन करते
हुए समाचार प्रकाशित करवाया और इस
प्रकार वास्तविक स्थिति से सबको अवगत
क्यों नहीं कराया ?

श्री जवाहरलाल नेहरू : कुछ भ्रम
तो लगता ही है दरिप्राप्त करने में कि
क्या वाक्यात हैं। वाक्यात हिन्दुस्तान की
समृद्ध पर हुआ और वहाँ से प्रकृताद्य
करने में कुछ दिन लगते हैं। तो ज्यादा
देर नहीं हुई, मेरे खयाल से।

**श्री विमलकुमार मन्नालालजी
चौरड़िया :** अब इसका खंडन किया गया
है या किया जाने वाला है, क्या स्थिति
है ?

श्री जवाहरलाल नेहरू : अब यहाँ
सवाल का जवाब देना, यही काफी खंडन
हुआ है।

ACCIDENTS TO BOEING 707 AIRCRAFT

6. SHRI K. V. RAGHUNATHA REDDY:
Will the Minister of TRANSPORT AND
COMMUNICATIONS be pleased to state:

(a) whether it is a fact that 5 disastrous
air accidents involving Boeing 707 aircraft
have taken place during the past few months;

(b) whether the Air India is also using the
same type of aircraft;

(c) whether Government have initiated
any technical enquiry into the possibility of
any structural defect in Boeing 707 aircraft;
and

(d) whether the report of enquiry into
previous Boeing crashes has been received by
Government?

THE DEPUTY MINISTER in THE
MINISTRY OF TRANSPORT AND
COMMUNICATIONS (SHRI AHMED
MOHIUDDIN) : (a) to (d) I place a statement
giving the requisite information on the Table
of the Saba.

STATEMENT

There have been five recent fatal accidents
to Boeing 707 aircraft, as follows: —

- (1) On 15th February, 1961, a Sabena
Airline 707 crashed into a field
approximately 2.5 miles from the
end of the runway at Brussels
Airport, after a missed approach fol-
lowing a non-stop flight from New
York;
- (2) On 1st March, 1962, an American
Airlines 707 crashed immediately
after take off from New York
International Air-port;
- (3) On 22nd May, 1962, a Continental
Airline 707 crashed in Missouri in
U.S.A.;

(4) On 3rd June, 1962, an Air France 707 crashed at Orly Airport, Paris, during take off; and

(5) On 22nd June, 1962 another Air France 707 crashed in Guadeloupe Island (French West Indies) on a flight from Paris to Santiago in Chile while attempting to land.

2. It is a fact that Air-India is also operating Boeing 707 type of aircraft.

3. In none of the above mentioned accidents, the final findings have been issued. The interim engineering recommendations and operational instructions issued by the manufacturers are reported to have been complied with by Air-India.

SHRI K. V. RAGHUNATHA REDDY: Will the hon. Minister be pleased to state whether the Government has got any knowledge whether crash-proof flight records are fitted in all the Boeing 707 planes?

SHRI AHMED MOHIUDDIN: Yes, Sir. These planes have got those recorders and as I have already stated in the answer, the findings of the investigation have not yet been issued. Recorders are there in the aircraft, which record the speed, height and other factors which are useful in the investigation.

WRITTEN ANSWERS TO QUESTIONS

DONATIONS BY COMPANIES TO POLITICAL PARTIES

SHRI BHUPESH GUPTA

SHRI GOVINDAN NAIR:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government are collecting detailed information about donations made by companies to political parties during the

period of the Third General Elections; and

(b) whether Government have any information already with them in this respect?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) and (b) No, Sir.

यूरोपीय साझा बाजार के सदस्य देशों को भेजा गया ज्ञापन

*१०१. श्री विमलकुमार ममलामजी चौरशिया : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) मई, १९६२ में भारत ने यूरोपीय साझा बाजार के किन किन सदस्य देशों को ज्ञापन भेजा और ज्ञापन में क्या लिखा है ; और

(ख) उस पर सदस्य देशों की क्या प्रतिक्रिया हुई ?

MEMORANDUM SENT TO MEMBER COUNTRIES OF E.C.M.

*101. SHRI V. M. CHORDIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the names of the member countries of the European Common Market to whom India sent memorandum in the month of May, 1962 and what are the contents of the memorandum; and

(b) what was the reaction of the member countries thereto?

वाणिज्य तथा उद्योग मंत्रालय में अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह) : (क) और (ख) यूरोपीय साझा बाजार के छः सदस्य देशों की सरकारों

■ (*Transferred from the 19th June, 1962. *tl*)
English translation.